

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2771
TO BE ANSWERED ON 07.08.2023

Plastic Waste Management Centres

2771. SHRI RATANSINH MAGANSINH RATHOD:
SHRI PATEL HASMUKHBHAI SOMABHAI:
SHRI G.M. SIDDESHWAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether plastic waste management centres have been set up in the country;
- (b) if so, the details thereof;
- (c) the steps taken/proposed to be taken by the Government to promote such centres across the country;
- (d) whether the bulk of plastic trash in the country is handled by the unorganised sector, including ragpickers and waste-dealers (kabadiwalas); and
- (e) if so, the initiatives taken/being taken by the Government to make them part of the overall plastic waste management system as they are serving essentially as aggregators of junked plastic stuff?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e): The Ministry had notified Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging on 16th February 2022. The Guidelines stipulate mandatory targets on EPR, recycling of plastic packaging waste, reuse of rigid plastic packaging and use of recycled plastic content. The Guidelines also mandate registration of obligated entities viz. Producers, Importers and Brand owners (PIBOs) and Plastic Waste Processors (PWPs) on the centralized online EPR portal for plastic packaging. The EPR target of PIBOs are to be fulfilled by procuring EPR certificates from registered PWPs. The implementation of extended producer responsibility on plastic packaging by PIBOs will allow further development of the waste management sector covering collection, segregation, processing of plastic waste, with the engagement of the informal sector and unorganized sector including ragpickers and waste –dealers.

The total number of registered PWPs on the centralized EPR portal for plastic packaging is 2047. As on date, around 25953 Producers, Importers and Brand owners (PIBOs) are registered on the online EPR portal. The EPR liability for the year 2022-23 is 3 million tonnes. Already EPR

certificates for 2.9 million tonnes have been generated by registered Plastic Waste Processors (PWPs) of which 1.75 million tonnes of EPR certificates have been procured by PIBOs to fulfill their EPR obligations.

Further, Plastic Waste Management Units are also created under Swachhh Bharat Mission Phase II (Grameen). Under Swachhh Bharat Mission Urban 2.0 (SBM-U 2.0), Additional Central Assistance is provided to States and Union Territories for solid waste management by Ministry of Housing and Urban Affairs. Setting up of waste processing facilities such as Material Recovery Facilities (MRFs) is an eligible component of funding for sustainable solid waste management, as per Operation Guidelines for SBM-U 2.0. As per Central Pollution Control Board (CPCB), the total number of existing solid waste Material Recovery Facilities in the country is 4446 with a capacity of 31427.2 TPD.
